

“Rules under Land Acquisition Act”

3500. SHRI P. RAJEEVE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any of the States have framed rules under the new Land Acquisition Act;
- (b) if so, the details thereof;
- (c) if not, the details of steps taken by Government to address this issue;
- (d) whether any Government has acquired or purchased any land after the passing of this Act; and
- (e) if so, the legislative validity thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (e) The information is awaited from concerned State Governments.

Implementation of PMGSY

3501. SHRI G.N. RATANPURI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of habitations and population covered under PMGSY in the country, State-wise;
- (b) the ratio of population covered before the launch of PMGSY, under PMGSY and yet to be provided road connectivity to the total population, State-wise;
- (c) the number of habitations and population without road connectivity, State-wise;
- (d) the details of PMGSY project under implementation with cost involved against each one, State-wise; and
- (e) the arrangement including source of funding for maintenance of PMGSY roads?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched on 25th December, 2000, as a 100% grant-in-aid Scheme with the objective to provide all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and

above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu and Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission).

As per PMGSY guidelines, in the districts where unconnected eligible habitations still exist, priority is given to new connectivity in accordance with Comprehensive New Connectivity Priority List (CNCPL) of road works, out of the Core Network. Roads for upgradation are selected as per the Comprehensive Upgradation Priority List (CUPL), subject to the provisions in the PMGSY Programme Guidelines. State Governments are required to prepare annual proposals and Detailed Project Reports *i.e.* DPRs in respect of all road works which are part of such annual proposals and forward the same to the Ministry after due consideration and compliance with relevant aspects provided in PMGSY Programme Guidelines.

(c) State-wise details of habitations cleared, connected and balance under PMGSY (upto June, 2014) are given in the Statement-I (*See* below).

(d) State-wise details of projects cleared, length completed, funds released and expenditure incurred (as reported by the States) under are given in the Statement-II (*See* below).

(e) All PMGSY roads are covered by a 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Governments. On expiry of the 5-year post-construction maintenance, the State Governments make necessary budget provision to place such roads under zonal maintenance contracts.

Statement-I

Habitations Cleared and Connected under PMGSY upto June, 2014

Sl. No.	States	Eligible Habitations	Habitations cleared upto Jun'14	Habitations connected upto Jun'14	Balance Habitations to be connected
1	2	3	4	5	6
1.	Andhra Pradesh	4819	1947	1386	2872
2.	Arunachal Pradesh	931	420	335	511

1	2	3	4	5	6
3.	Assam	12205	9257	7294	2948
4.	Bihar (RWD & NEA)	24804	27184	11686	-2380
5.	Chhattisgarh	10763	9442	7488	1321
6.	Goa*	20	20	2	0
7.	Gujarat	3387	3047	2961	340
8.	Haryana	1	1	1	0
9.	Himachal Pradesh	3725	2427	1872	1298
10.	Jammu and Kashmir	3892	1925	1316	1967
11.	Jharkhand	11613	8469	4450	3144
12.	Karnataka	1766	269	269	1497
13.	Kerala	435	435	370	0
14.	Madhya Pradesh	21168	16905	12281	4263
15.	Maharashtra	2159	1394	1178	765
16.	Manipur	1023	549	356	474
17.	Meghalaya	793	482	173	311
18.	Mizoram	246	162	154	84
19.	Nagaland	191	91	90	100
20.	Odisha	22211	13206	7960	9005
21.	Punjab	441	425	413	16
22.	Rajasthan	16801	14646	11901	2155
23.	Sikkim	366	296	212	70
24.	Tamil Nadu	2203	1983	1934	220
25.	Tripura	1731	1903	1624	-172
26.	Uttar Pradesh	13984	12689	11129	1295
27.	Uttarakhand	2684	1254	699	1430
28.	West Bengal	13822	13784	10162	38
GRAND TOTAL		178184	144612	99696	33572

* No report after March, 2009.

Statement-II
Physical and Financial progress under PMGSY (upto June, 2014)

(₹ in crore)										
Sl. No.	States	Value of proposals cleared	State Share	Total Value cleared	Amount Released	No. of road works i/c Bridges	Length of road works cleared	No. of road works completed	Length of road works completed	Expenditure (as reported by the States)
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	6378.35	423.45	6801.79	4100.82	7609	25416.16	6517	20726.35	4066.44
2.	Arunachal Pradesh	3564.77	1.78	3566.55	1959.03	1003	6205.23	739	4274.71	1816.22
3.	Assam	9898.57	305.90	10204.46	7926.93	5660	17597.26	3968	14902.37	8117.58
4.	Bihar (RWD)	18859.24	276.30	19135.54	7982.23	12678	34174.29	5098	15572.32	8604.56
5.	Bihar (NEA)	6842.73	0.00	6842.73	5743.01	2925	15861.32	2719	14792.57	5790.88
6.	Chhattisgarh	8427.95	58.09	8486.04	5658.99	6819	29537.29	5021	22506.45	6012.38
7.	Goa*	9.72	0.00	9.72	10.00	90	178.16	72	158.70	5.32
8.	Gujarat	3316.27	166.53	3482.80	2166.76	4529	12654.83	3859	9784.58	2105.45
9.	Haryana	2129.89	299.69	2429.58	1517.97	520	5561.49	419	4557.63	1335.18
10.	Himachal Pradesh	2754.53	0.15	2754.68	1839.68	2288	13147.40	1726	10230.75	1868.61
11.	Jammu and Kashmir	5269.61	3.17	5272.78	2710.24	1984	10154.80	999	5453.01	2625.62
12.	Jharkhand	6634.37	236.47	6870.83	3012.23	5237	19672.32	2148	9982.69	3118.11

1	2	3	4	5	6	7	8	9	10	11
13.	Karnataka	4123.04	262.46	4385.49	3355.23	3642	18631.86	3231	16165.74	3254.67
14.	Kerala	1512.89	3.71	1516.60	838.32	1430	3357.91	848	1912.30	758.29
15.	Madhya Pradesh	18334.66	360.43	18695.08	12496.13	16222	67877.97	12363	56670.85	13633.55
16.	Maharashtra	7928.34	396.56	8324.90	5416.33	6700	27067.24	5340	22537.25	5482.89
17.	Manipur	2344.72	0.00	2344.72	954.31	1526	6720.18	1019	3948.77	878.17
18.	Meghalaya	1110.49	4.35	1114.84	310.14	721	2202.73	379	1077.09	303.04
19.	Mizoram	973.11	0.00	973.11	641.00	217	2851.88	172	2273.56	616.67
20.	Nagaland	732.73	0.00	732.73	554.81	305	3629.63	264	3137.37	561.50
21.	Odisha	17404.57	415.35	17819.92	10760.71	11935	45188.79	7718	29572.90	11698.90
22.	Punjab	2645.19	52.13	2697.32	2046.84	996	6765.76	830	5707.23	1956.58
23.	Rajasthan	12125.18	0.00	12125.18	9065.96	15448	62281.56	13176	53901.28	9360.44
24.	Sikkim	1219.99	0.00	1219.99	792.37	777	3559.96	508	2583.43	693.64
25.	Tamil Nadu	3040.96	108.95	3149.91	2338.20	6287	13072.20	5428	11322.16	2316.67
26.	Tripura	2994.80	15.17	3009.98	1821.59	1420	4793.45	957	2875.71	1742.66
27.	Uttar Pradesh	14592.80	283.63	14876.43	10423.19	18341	52604.73	15593	41216.36	10516.27
28.	Uttarakhand	3002.02	5.17	3007.19	1519.32	1125	8611.56	547	5215.40	1451.87
29.	West Bengal	10740.59	0.00	10740.59	5310.29	4906	24756.64	3018	16024.09	5883.34
GRAND TOTAL		178912.08	3679.43	182591.51	113272.62	143340	544134.59	104676	409083.62	116575.50

*No report after March, 2009.